## GOVERNMENT OF JAMMU AND KASHMIR DEPARTMENT OF MINING Civil Secretariat, Jammu

## **Notification**

Jammu, 19th of April 2021

**S.O**\3\6.-In exercise of the powers conferred by section 15 read with section 23C of the Mines & Minerals (Development & Regulation) Act, 1957 (Central Act No.67 of 1957), the Government hereby directs that the clause (vii) of rule 2 of the Jammu and Kashmir Minor Mineral Concession, Storage, Transportation of Minerals and Prevention of Illegal Mining Rules, 2016; shall be substituted by the following; namely:-

"(vii) "Brick earth" means earth used for making bricks and shall include all types of earths used for construction of dams, canals, roads, rail embankments and other identical purposes:

Provided that the extraction of brick earth in an area up to 02 (two) hectares and up to a depth of 02 (two) meters for making bricks in Brick Kilns shall be declared as non-mining activity."

## By order of the Government of Jammu and Kashmir.

Sd/-

(Manoj Kumar Dwivedi) IAS,

Dated: 19.04.2021

## Commissioner/Secretary to the Government

No: MNG/Crusher/15/2021

- 1. All Financial Commissioners.
- 2. Director General of Police, J&K.
- 3. Principal Secretary to the Lieutenant Governor.
- 4. All Principal Secretaries to the Government.
- 5. Principal Resident Commissioner, J&K Government, New Delhi.
- 6. Chief Electoral Officer, J&K.
- 7. All Commissioner/Secretaries to the Government.
- 8. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
- 9. Divisional Commissioner, Jammu/Kashmir.
- 10. Director General, J&K Institute of Management, Public Administration and Rural Development.
- 11. Chairman, J&K Special Tribunal.
- 12. All Heads of Departments/Managing Directors.
- 13. All Deputy Commissioners.
- 14. Director, Information, J&K.
- 15. Secretary, J&K Public Service Commission.
- 16. Director Estates, J&K.
- 17. Director, Archives, Archaeology and Museums, J&K.
- 18. Director, Geology and Mining, J&K.
- 19. Director, Panchayati Raj, J&K.
- 20. Secretary, J&K Services Selection Board.
- 21. General Manager, Government Press, Jammu/ Srinagar.
- 22. Private Secretary to the Hon'ble Lieutenant Governor.
- 23. Private Secretary to the Chief Secretary.
- 24. Private Secretary to Commissioner/Secretary to the Government, Mining Department/GAD.
- 25. Incharge Website, Mining/GAD.
- 26. Government Order file/Stock file.

(Aamir A. Rather),

Under Secretary to the Government